

Annexure 8

Name of the Corporate Debtor: Blu-Smart Charge Private Limited

Date of commencement of CIRP: 16-01-2026

List of Creditors as on: 30-01-2026

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Lokesh	22-01-2026	3,01,685	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	3,01,685.00	Claim is currently under verification.
2	Sukhpal Singh, Dharampal & Deepak Kataria	23-01-2026	1,31,88,833	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	1,31,88,832.64	Claim is currently under verification.
3	GDX Security Solutions India Private Limited	27-01-2026	58,64,875	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	58,64,875.00	Claim is currently under verification.
4	Murari Lal S/O Ghanshyam Yadav	28-01-2026	22,76,401	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	22,76,401.00	Claim is currently under verification.
5	Alektrify Private Limited	28-01-2026	1,82,40,351	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	1,82,40,351.35	Claim is currently under verification.
6	Reena Singh	28-01-2026	1,64,53,774	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	1,64,53,774.00	Claim is currently under verification.
7	S.C. Atheeth And B.M. Nischitha	29-01-2026	71,77,148	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	71,77,148.00	Claim is currently under verification.
8	Alethia Infotel Private Limited	29-01-2026	6,18,033	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	6,18,032.76	Claim is currently under verification.
9	Indo Bharat Engineers	29-01-2026	18,06,656	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	18,06,656.00	Claim is currently under verification.
10	Tata Power Trading Company Limited	30-01-2026	6,40,26,824	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	6,40,26,824.00	Claim is currently under verification.
11	Iris Fire And Security	30-01-2026	3,93,984	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	3,93,984.00	Claim is currently under verification.
12	Himanshu Yadav	30-01-2026	70,19,201	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	70,19,201.00	Claim is currently under verification.
13	Spoorthi A M	30-01-2026	1,63,08,164	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	1,63,08,164.00	Claim is currently under verification.
14	Rekha Kataria	30-01-2026	32,41,350	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	32,41,350.00	Claim is currently under verification.
Total			15,69,17,278.75	0.00		0.00	0.00		0.00	0.00	0.00	15,69,17,278.75	

Note: THE CREDITORS ARE HEREBY INFORMED THAT:

- In pursuance of Section 15(1)(c), Regulations 6(2)(c) and 12(1), regulations 12(2) and regulation 13 of CIRP Regulations, 2016, the claimants can submit their claims within 14 days of commencement of CIRP, upto 90th days of commencement of CIRP and also till up to seven days before the
- The Resolution Professional and his team is diligently verifying the claims on a daily basis as per regulation 13 and 14 of CIRP Regulations, 2016. However, certain claims have been provisionally admitted based on the records submitted by the claimants. These claims remain subject to
- It is important to note that the submission and verification of claims is an ongoing process. Given the significant volume of emails and documents pertaining to the claims filed against the Corporate Debtor, there might be some delays in the collation and review of claims. This is a procedural
- The Resolution Professional assures all stakeholders that the claims are being continuously verified, and the updated list of claims will be uploaded frequently to maintain transparency and compliance with the regulatory requirements.
- It is further requested that if any creditors who don't find their names in the present list, may further send a reminder email at the process email id (cirp.bcpl@npvinsolvency.in), to follow-up on their claim for quick actions.